

•57. and •58. [*The questioners (Shri V. Prasad Rao and Shri J. V. K. Vallabharao) were absent. For answer, vide col. 202 infra.*]

PROVISION OF CREDIT FACILITIES TO CULTIVATING FAMILIES

•59. SHRI AMOLAKH CHAND: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) what progress has been made by the committee appointed to enquire into providing credit to cultivating families consistent with principles of co-operative finance; and

(b) whether an interim report has been submitted by the Committee and what credit facilities have so far been provided?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): (a) The Committee has so far met twice and are engaged in eliciting detailed information from State Governments and Cooperative Institutions. Some of the members of the Committee are making on-the-spot studies of a few selected Cooperatives.

(b) The Committee has not submitted any interim report, neither was it asked to submit one. The question of providing expanded credit on the basis of the interim report does not, therefore, arise.

SHRI AMOLAKH CHAND: May I know what the present arrangements for credit facilities for cultivating families are and how far advantage has been taken of them?

SHRI S. D. MISRA: There are regular arrangements to give credit though it is not to the extent desirable and therefore this committee has been set up to examine this question.

SHRI AMOLAKH CHAND: May I know who the members of the Committee are and by what time the Com-

mittee is likely to submit its Report to Government?

SHRI S. D. MISRA: There are 13 members on the Committee and it is headed by Shri Baikunth Bhai Mehta. The Secretary is Shri A. Palaniappa Mudaliar. If necessary, I can read out the list of names of members.

They are—

Shri Narayanaswami Pillai, Vice-Chancellor, Annamalai University;

Shri Chaudhuri, Chairman, West Bengal State Co-operative Bank;

MR. CHAIRMAN: Why do you want the whole list? Question No. 60.

SHRI D. A. MIRZA: May I request my friend, Mr. Amolakh Chand, to amend this question to include all Railways, and not Northern Railway alone?

(No reply.)

CRIMES ON RUNNING TRAINS ON THE NORTHERN RAILWAY

•60. SHRI AMOLAKH CHAND: Will the Minister of RAILWAYS be pleased to state:

(a) whether the incidence of crime on running trains on the Northern Railway has increased during the last three months and if so, what are the reasons therefor;

(b) what has been the number of attacks on female passengers during that period;

(c) the number of attacks with deadly weapons; and

(d) what steps are being taken by Government to stop such incidents?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No.

(b) Four.

(c) Three.